

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:256
ANSWERED ON:14.03.2012
IMPLEMENTATION OF RTI ACT
Chowdhury Shri Adhir Ranjan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is aware that the Right to Information Act, 2005 is not being implemented by several State Governments;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken/being taken by the Union Government against the non-implementing State Governments?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE. (SHRI V. NARAYANASAMY)

- (a) & (b): The RTI Act, 2005 is being implemented in all the States to which it applies.
- (c): Does not arise.